

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00073/2019

IN

ORIGINAL APPLICATION No.170/01780/2018

DATED THIS THE 31ST DAY OF JANUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Rambhajo Poddar

S/o shri Shodhabant Poddar

Aged about 30 years

At + PO: Sughrain

Via: Bithan

PS: Kushawer Sthan

Dist: Darbhanga Bihar.848 207.

.....Review

Applicant

(By Shri Izzhar Ahmed Advocate)

Vs.

1.Senior Divisional Personnel Officer

South Western Railway

Personnel Department

Bangalore Division

Bangalore-23.

2.Chief Medical Superintendent

South Western Railway

Medical Department

Bangalore Division

Bangalore-23.

3.Principal Chief Medical Director

Head Office

Medical Department

South Western Railway

GM's Office, Club Road,

Keshavapura Hubli-20.

4.Union of India
through the General Manager
South Western Railway
Gadag Road, Hubli.

...Review Respondents

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Apparently, the competent authority had taken a decision to grant a re-medical examination. Therefore, the order is recalled. RA is allowed and the following order is issued in the OA.

OA. No.170/01780/2018

Let the competent authority conduct re-medical examination and pass an order under the law. OA is disposed as above. No order as to costs.

(CV. SANKAR)
MEMBER (A)

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(DR. K.B. SURESH)
MEMBER (J)

Annexures referred to by the applicants in RA.No.73 /2019

Annexure RA-1:Copy of news paper notification dated 18.1.2014

Annexure RA-2:Copy of letter dated 26.3.2019

Annexure RA-3: Copy of order dated 10.7.2019 in OA.1787/2018

Annexure RA-4:Copy of letter dated 26.3.2019

Annexure RA-5: Copy of order dated 17.7.2019 in OA.1788/2018

Annexure RA-6: Copy of order dated 11.6.2019 in OA.1780/2018

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